

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.2255/2016-B.SPL.

NOTIFICATION NO.511-B.SPL.

DATED:22.03.2016

The High Court is pleased to order the following Transfer and Posting:-

I

Sri E.Anjaneyulu, Junior Civil Judge, Banaganapalli, Kurnool District is transferred and posted as Addl. Junior Civil Judge, Kandukur, Prakasam District VICE Smt. N. Lavanya transferred.

- i) Sri E.Anjaneyulu, will immediately handover charge of his post to the Addl. Junior Civil Judge, Nandyal and proceed to his new station. He shall take charge of his post from Prl. Junior Civil Judge, Kandukur.
- ii) The Addl. Junior Civil Judge, Nandyal, will be in full additional charge of the post of Junior Civil Judge, Banaganapalli, till the substitute assume charge.

II

Smt. N. Lavanya, Addl. Junior Civil Judge, Kandukur is transferred and posted as Junior Civil Judge, Banaganapalli VICE Sri E. Anjaneyulu, transferred.

- i) Smt. N. Lavanya will immediately handover charge of her post to the Prl. Junior Civil Judge, Kandukur and proceed to her new station. She shall take charge of her post from Addl. Junior Civil Judge, Nandyal.

- ii) The Prl. Junior Civil Judge, Kandukur, will be in full additional charge of the post of Addl. Junior Civil Judge, Kandukur, till the substitute assume charge.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Cts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
13. The Prl. District and Sessions Judge, Prakasam at Ongole.
14. The I Addl. District and Sessions Judge, Prakasam at Ongole
15. The Addl. Junior Civil Judge, Kandukur, Prakasam District.
16. The Prl. Junior Civil Judge, Kandukur, Prakasam District.
17. The Prl. District and Sessions Judge, Kurnool.
18. The I Addl. District and Sessions Judge, Kurnool.
19. The Junior Civil Judge, Banaganapalli, Kurnool District.
20. The Addl. Junior Civil Judge, Nandyal, Kurnool District
21. The District Treasury Officers, Prakasam at Ongole and Kurnool.
22. The Sub Treasury Officers, Kandukur, Prakasam District and Banaganapalli, Kurnool District.
23. The Section Officers:-
 - (a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.